

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 14.11.2019 (THURSDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
2.	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt Ltd & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

For Hearing

3.	Comp. App. (AT) No. 259 of 2019	ACME Consultant Pvt. Ltd. & Anr. Vs. Premium Agro Export Ltd. & Ors.	Sadapurna Mukherjee	Atanu Mukherjee- R1 Avneesh Garg- R14
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By Order
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